

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3680  
ANSWERED ON:10.09.2007  
NATIONAL FISHERIES BOARD  
Yerrannaidu Shri Kinjarapu

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the National Fisheries Board has been constituted its head quarter at New Delhi;
- (b) if so, the functions and objectives thereof indicating the places where its Business Centres are proposed to be set up; and
- (c) the extent to which it is likely to solve the problem of unemployment?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN )

(a )&(b): The National Fisheries Development Board (NFDB) has been registered under the Andhra Pradesh Societies Act, 2001 in July, 2006. The main objective of the Board is to bring major activities relating to fisheries and aquaculture for focused attention and professional management by coordinating activities pertaining to fisheries undertaken by different Ministries/Departments in the Central Government and to work in coordination with the States/Union Territories to improve production, processing, storage, transport and marketing of products of capture and culture fisheries. The Head Quarters of NFDB is at Hyderabad where the entire activities of the Board being implemented at different States are coordinated.

(c): The various activities of the Board such as Intensive Aquaculture in Ponds and Tanks, Reservoir Fisheries, Coastal Aquaculture, Deep Sea Fishing and Tuna Processing, Mariculture, Sea Ranching, Seaweed Cultivation, Infrastructure of Post- harvest Processing, Fish Dressing Centres and Solar Drying of Fish Domestic Marketing, etc. would generate considerable employment opportunities in the fisheries sector.